

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 1222/2020 in CP (IB) No. 37/9/HDB/2020
NAME OF THE COMPANY	SNS Starch Ltd
NAME OF THE PETITIONER(S)	Heritage Nutrivet Ltd
NAME OF THE RESPONDENT(S)	SNS Starch Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA NO.1222/2021, is filed for urgent listing of main CP.

It is listed hence IA NO.1222/2021 stands disposed of.

Matter stands adjourned for further consideration on 06.08.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)